

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 125/TT/2016

Date: 19.5.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for fibre optic communication system in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave links being Asset-1: Central Sector portion (2186.339 km) and Asset-2: BBMB portion (208.438 km) totaling to 2394.777 km in Northern Region for tariff block 2014-19 - Reg.

Sir,

With reference to your letter dated 12.5.2017 pursuant to ROP dated 13.4.2017 in Petition No. 125/TT/2016, I am directed to intimate that your request for extension up to 26.5.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)